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IN THE CENTRAL ADMINISTRATIVE TRIBUNAL: HYDERABAD BENCH
AT HYDERABAD

O.A. 1151/95

Date of decision: 31.8.97

Between:

B. Gangadhar Rao

... Applicant

And

1. Chief General Manager,
Telecommunications,
A.P. Circle,
Hyderabad.
2. District Telecom Engineers,
Karimnagar District,
D/o Telecommunications,
Karimnagar.
3. Sub-Divisional Officer,
Telecom,
D/o Telecommunications,
Peddapalli, Karimnagar.

... Respondents

Shri P.Naveen Rao

... Counsel for the applicant

Shri K. Ramulu

... Counsel for respondents

CORAM

HON'BLE SHRI H. RAJENDRA PRASAD, MEMBER (ADMINISTRATIVE)

ORDER

Ms. Shyama on behalf of Shri K.Ramulu and Shri Phani Raj
on behalf of Shri P.Naveen Rao.

Heard. Considering the facts and circumstances of this
case it is directed that the respondents may apply the directions
issued in OA 881/95 disposed of on 9.8.95 to this case also
and take action accordingly. Copy of judgement in OA 881/95
may also be sent along with this order.

Thus the OA is disposed of.


(H. Rajendra Prasad)
Member (Administrative)

21st August, 1997

alongwith OAS/OS

pedapalli

~~DFC~~ Telecommunications ~~K~~

... Ramulu, Add CASC

I Court.

TYPED BY:

CHECKED BY:

COMPARED BY:

APPROVED BY:

IN THE CENTRAL ADMINISTRATIVE TRIBUNAL
HYDERABAD BENCH AT HYDERABAD

THE HON'BLE MR.JUSTICE.
VICE-CHAIRMAN

And

THE HON'BLE MR.H.RAJENDRA PRASAD :M(A)

DATED:-

ORDER/JUDGMENT.

M.A.,/RA.,/C-A.No..

in

O.A.No.

T.A.No.

(W.P.)

Admitted and Interim directions issued.

Allowed

Disposed of with Directions.

Dismissed.

Dismissed as withdrawn

Dismissed for default

Ordered/Rejected

No.order as to costs.

~~see Tax~~

I Court.

TYPED BY:

CHECKED BY:

COMPARED BY:

APPROVED BY:

IN THE CENTRAL ADMINISTRATIVE TRIBUNAL
HYDERABAD BENCH AT HYDERABAD

THE HON'BLE MR. JUSTICE.
VICE-CHAIRMAN

And

THE HON'BLE MR. H. RAJENDRA PRASAD : M(A)

DATED:-

21-8-97

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M.A.,/R.A.,/C.A.No..

in

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केन्द्रीय प्रशासनिक अधिकार
Central Administrative Tribunal
प्रेषण/DESPATCH

28 AUG 1997

हृदय वापरीक
HYDERABAD BENCH